

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

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**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2021 AT 11.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 199/2020 in CP(IB) NO. 211/9/AMR/2019
NAME OF THE COMPANY	Sai Lakshmi Tulasi Ferro Pvt Ltd
NAME OF THE PETITIONER(S)	Amma Steels
NAME OF THE RESPONDENT(S)	Sai Lakshmi Tulasi Ferro Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Time granted at the request of the counsel for the Respondent. List the matter for further consideration on 15.02.2021.

  
**MEMBER JUDICIAL**